

Shri L. N. Mishra: No, Sir; not at the moment.

Shri Palaniyandy: Before taking up the Third Five Year Plan labour policy, will Government come forward with a machinery to evaluate as to how far they have implemented the two Five Year Plans in regard to labour?

Shri L. N. Mishra: The evaluation of both the Plans has been done and will be made in future also.

Shri S. M. Banerjee: In reply to my question the hon. Parliamentary Secretary said, "No, not at the moment". Should I take it that the conference is likely to be called in the near future when passion die out?

The Minister of Labour and Employment and Planning (Shri Nanda): It is not necessary to speculate on that now. We are thinking of a number of things to be done in that connection. At a suitable time further steps can also be considered.

Shri Tangamani: May I know whether the panel has been constituted and, if so, the names of the members of the panel? May I also know whether a memorandum similar to the one which was circulated to the members in regard to the Second Plan has been drafted and circulated to its members?

Shri Nanda: Yes, Sir. The representatives of the various organisations who are represented on the Standing Labour Committee along with others who have been invited to join the Standing Labour Committee which is being extended into a kind of panel have had all this material before them regarding the various things which are to be considered in connection with the Plan for labour for the third five-year period.

Shri Braj Raj Singh: There are lakhs of workers who are not represented by the four trade union organisations which are recognised by the Government. Therefore may I know whether any representative of such workers who are not represented by

the four trade union organisations will be taken on this panel?

Shri Nanda: There is a numerical minimum membership limit fixed for central organisations for the purpose of association on such tripartite bodies.

श्री विभूति मिश्र : मैं यह जानना चाहता हूँ कि इस थर्ड फाइव यीअर प्लान में खेतिहर मजदूरों का कोई स्थान है ?

Shri Nanda: In this tripartite body they also figure. But there are other forums where the problems of agricultural labour are considered adequately.

Shri Tyagi: Are these panels consulted only with regard to the amenities and wages etc. of the labour or are they also consulted about proposals which would increase the average productivity of labour?

Shri Nanda: I believe very much more so with regard to the latter. I will inform the hon. Member possibly if I get some time in the course of the afternoon as to how much has been done in that connection.

Shri Hem Barua: May I submit that Q. No. 271 be taken up?

Mr. Speaker: Is the House willing to supersede other questions and take up this question?

Some Hon. Members: Yes.

Mr. Speaker: Q. No. 271. Shri Raghunath Singh.

Pilgrims' visit to Kailash and Mansarovar

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Shri Raghunath Singh:
Dr. Ram Subhag Singh:
Shri Khushwaqt Rai:
Shri P. G. Deb:
Shri Assar:
Pandit D. N. Tiwari:
Shri Ajit Singh Sarhadi:
Shri Arjun Singh Bhadauria:
*271. **Shri Bibhuti Mishra:**
Shri C. K. Bhattacharya:
Shri J. B. S. Bist:
Shri Bhakt Darshan:

Shri Hem Barua:
 Shri Birendra Bahadur
 Singhji:
 Shri Achar:
 Shrimati Minimata:
 Shri Pahadia:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that facilities to Indian pilgrims to visit Kailash and Mansarovar have been refused by the Chinese Authorities in Lhasa; and

(b) if so, whether this action does not violate the 1954 agreement?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The Chinese Government has informed us through our Consulate-General at Lhasa, that on the grounds of safety, they advise that persons should not undertake journey to Ari District of Tibet for pilgrimage for the time being. While, it is true that under the terms of our Agreement with China, pilgrims are allowed free access but in view of the Chinese Government's advice it would not presumably be possible to ensure the safety of the pilgrims during this difficult journey. In the circumstances we consider it expedient not to encourage pilgrims to go to Kailash and Mansarovar this year. It may be added that when these temporary difficulties are removed and when the conditions improve, the normal facilities guaranteed under the Agreement would be restored.

श्री रघुनाथ सिंह : इस साल वहां जाने वाले यात्रियों की तादाद क्या थी ?

श्री सावत अली खां : २६ की टुकड़ी वहां गई थी ।

Shri Hem Barua: In view of the fact that some pilgrims already arrived at Mansarovar and Kailash prior to this decision arrived at by the Chinese Government, what will happen to those pilgrims, namely, those who are already at these spots?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Some people not only arrived there but some of them after having arrived have returned here. So, I suppose others will also return unless some unfortunate incident occurs.

Shri Hem Barua: My submission is that the Chinese Government has informed us that the Chinese Government has informed us that because of these conditions there facilities cannot be provided for the safety of the pilgrims and that no pilgrims should go there hereafter. But certain pilgrims are already there. What would happen to them because the conditions there are not safe?

Mr. Speaker: He has said so.

Shri Jawaharlal Nehru: Some of them after actually having been there have come back and others presumably will also come back unless, as I said, some incident happens or something like that occurs.

Mr. Speaker: If there is any difficulty, certainly it would be brought to the notice of the hon. Minister.

Shri Braj Raj Singh: In view of the fact that the agreement of 1954 is being broken by the Chinese authorities, may we know whether the Government of India will also now claim that Kailash and Mansarovar are a part of India specially in view of the fact that there are certain documents available in India which go to prove that Mansarovar and Kailash had been in India?

Shri Jawaharlal Nehru: We do not consider this any breach of the agreement if a Government cannot allow them for a while owing to internal friction and say so. That is not a breach of agreement.

Shri Nath Pai: Dr. Lohia is reported to have stated publicly that he is in possession of documents which incontrovertably establish the claim of India to Mansarovar. In view of that are any steps being taken to recover

those documents so that we can pursue our claims?

Mr. Speaker: I will not allow that question. Why should Dr. Lohia be talking outside. Why should he not send those papers and documents to the hon. Prime Minister? Why should it come through Shri Nath Pai indirectly?

Government Presses in South India

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*255. { Shri R. C. Majhi:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Narayanankutty
Menon:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government have decided to set up new presses in South India viz., at Coimbatore and Koratti; and

(b) if so, whether plans and estimates have been drawn up for these presses?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda) (a). Yes, Sir.

(b) The plans and estimates for the proposed Presses are being drawn up.

Shri R. C. Majhi: What is the estimated amount set aside for these presses?

Shri Anil K. Chanda: For the press at Coimbatore the total expenditure including construction and machinery would be Rs. 1,33,43,000 and for the press at Koratti the total figure involved is Rs. 75,40,000.

Shri Palaniyandy: Even though the Government of Madras have spent a lot of money, over Rs. 2 lakhs, for acquiring lands and for providing water facilities to the press, why is there delay in having these presses?

Shri Anil K. Chanda: We have informed the House earlier in the previous session that there was difficulty

in getting foreign exchange released and unless machinery is also ready there is no point in going on with the construction.

Shri S. C. Samanta: May I know whether there is any other proposal to construct any other press in the South?

Shri Anil K. Chanda: No, Sir. At the moment we have only these two presses under contemplation.

Shri Supakar: For what purpose are these presses going to be established? Is there any special purpose for which these presses are being set up?

Shri Anil K. Chanda: The press at Coimbatore will be for the printing of books and the press at Koratti will be a forms press.

WRITTEN ANSWERS TO QUESTIONS

Indo-Pakistan Border

*246. { Shri D. C. Sharma:
Shri Pangarkar:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 383 on the 25th February, 1960 and state the further progress made towards the implementation of ground rules of Indo-Pakistan border settlement relating to the East Pakistan and Assam border?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): A statement giving details of the progress made in the implementation of the 'Ground Rules' on the Assam—East Pakistan border since February 25, 1960, is laid on the table of the House. [See Appendix I, annexure No. 71]. The progress has been satisfactory.

Cherrapunji Coal Mines

*247. **Shrimati Renu Chakravartty:** Will the Minister of Labour and Employment be pleased to refer to the